**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**
**PRINCIPAL BENCH**

**ITEM No. 101**
**(IB)-818(PB)/2018**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd ... Applicant/Petitioner

Vs

Shree Raj Mahal Jewellers Pvt Ltd. ... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.**

**Order delivered on 08.11.2023**

**CORAM:**
**JUSTICE RAMALINGAM SUDHAKAR**
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Applicant : Appearance not marked
For the Respondent : Appearance not marked

**ORDER**

## New IA-6046/2023

This is the 12th Progress Report filed by the Liquidator, same is taken on record, subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

-sd-
**(RAMALINGAM SUDHAKAR)**
**PRESIDENT**

-sd-
**(AVINASH KUMAR SRIVASTAVA)**
**MEMBER (TECHNICAL)**

Vinod Arora – 08.11.2023